



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/11/2023	RAKESH CHAKRAVORTY Versus THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, FOREST
2	PIL/12/2023	JJARUL ISLAM @ JJIYARUL ISLAM Versus THE UNION OF INDIA AND 3 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	DY.S.G.I. SC, TRANSPORT
3	WP(C)/599/2023	MANOJ KARNANY Versus THE INDIAN BANK AND 4 ORS	MS. P CHAKRABORTY MS. K KHAN	
4	WP(C)/619/2023	NAZIR HUSSAIN BHUYAN Versus UNION BANK OF INDIA AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	
5	WP(C)/652/2023 B/O	GEETARTHA SARMAH Versus STATE BANK OF INDIA AND ANR	MR S N KRISHNATRAYA	
ADMISSION				
6	WA/94/2018 FIXED	THE STATE OF ASSAM AND ANR Versus JERINA AHMED	MR. D SAIKIA MR. A DEKA MR. N SARMA	MR. R ALI MR. H A AHMED MR. S M RAHMAN
7	WA/362/2021 CAVT./439/2019	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS	MR. K N CHOUDHURY MR. M K CHOUDHURY MR J ABEDIN MR. A BARKATAKI MS. R DEKA MR. J PATOWARY MR P BHARDWAJ MR. M SARMA MR. M SARMA MR. D J DAS	SC, ELEM. EDU SC, ELEM. EDU MR. B C DAS MR. A R SHOME FOR CAVEATOR SC, SSA
8	WA/144/2022 CAVT./56/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE KUJI SATRA MASHMORA SAMABAI SAMITEE LTD. AND 4 ORS.	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	GA, ASSAM MR. K SINGHA MS. P BHUYAN FOR CAVEATOR

	WITH I.A.(Civil)/3802/2022 in WA/144/2022	PUB JALUGUTI CO-OPERATIVE FISHERY SOCIETY LTD. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA	GA, ASSAM MR. K SINGHA
9	WA/232/2022 FIXED	SEKHAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A S DHILLON MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE
10	WA/319/2022	BISHURAM CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS .	MR.S CHAUHAN MR. A R SHOME MR.P MAJUMDAR N ALAM	GA, ASSAM SC, PWD SC, REVENUE MR. N BORDOLOI
11	WA/353/2022 CAVT. NO.11912/022, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
12	Mat.App./2/2023	AJAY DAS Versus NITUMONI KALITA	MR H K DAS MR. U PATHAK DIKSHITA DEKA MR N K SARMA	
13	WA/27/2023 CAVT./138/2022	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR. M HEMCHANDRA
14	WA/28/2023	MANIPUR HOCKEY Versus STATE OF MANIPUR AND 2 ORS.	N PRISTA DEVI	MR. M HEMCHANDRA
15	WA/31/2023 CAVT. NO.15572/022, B/O, CAVT./1557/2022	UNION OF INDIA Versus JAGANNATH KUMAR AND 15 ORS.	MRS. A GAYAN	MR. B C DAS GA, ASSAM MR. K SINGHA FOR CAVEATOR SC, REVENUE
<u>ORDERS</u>				
16	PIL/7/2015	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
17	WA/211/2017 FIXED	THE STATE OF ASSAM and ANR Versus MRS BARNALI DEKA and ANR	MR.D SAIKIA MR.N SARMA MR.A DEKA SR. ADDL A.G. ASSAM	MR H DAS (R-1) MR. B C DEKA (R-1)
18	WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD

19 I.A.(Civil)/2686/2019 WITH WA/49/2016 (D/O) in WA/49/2016	SMT JULEKHA WAHIDA AHMED Versus THE STATE OF ASSAM and 13 ORS	MS S AHMED MRS. S P HUSSAIN	SC, SEC. EDU. MR B D DAS MR B D DAS MR B D DAS MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MR H K SARMA MR H K SARMA MRS R DEKA (R6, R9) MRS R DEKA (R6, R9) MR. U K DAS, (R-12) MR. H. BURAGOHAIN (R4) MS. M KECHII (R-11) MR. D THAOSEN (R13) MS A DEVI (R4) B B HUSSAIN
20 Mat.App./22/2022 WITH LCR	SMTI. RAMA DAS@ RAMA DEY Versus SHRI SABASACHI DAS	MR H K DAS MR H K DAS	
21 WA/397/2022 CAVT. NO.14312/022, CAVT./1431/2022	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. K GOSWAMI (R-5) MR. J M A CHOUDHURY MR. A T SARKAR (R-5) MR. A B T HAQUE MS M KAKOTY (R-5) SC, PWD FOR CAVEATOR
22 Cont.Cas(C)/450/2022	SANJIB SARMA AND 19 ORS. Versus SHRI DIGANTA BARAH, IPS AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI MR. B GOGOI MR P NAYAK MR A CHALIHA
23 I.A.(Civil)/3705/2022 FIXED in WA/154/2021 WITH WA/154/2021	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND 2 ORS	MR K AGARWAL MR. M DAS	DY.S.G.I. SC, U G C
	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR. M DAS MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
	SIKKIM-MANIPAL UNIVERSITY (SMU) Versus UNION OF INDIA AND ORS	MR HEMLALL MANGAR MR TASHI R BARFUNGPA	DR DOMA T. BHUTIA MR SUJAN SUNWAR MR H.G. BHUTIA MS M.D. TAMANG
24 I.A.(Civil)/3779/2022 FIXED in Mat.App./14416/2022 WITH Mat.App./14416/2022 (Filing Number)	BISWAJIT DEY Versus JUTIKA BORDOLOI .	MR. P MAHANTA MR. R B GOHAIN	
	BISWAJIT DEY Versus JUTIKA BORDOLOI . A	MR. P MAHANTA	
25 I.A.(Civil)/3788/2022 FIXED in WA/14456/2022	THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI Versus DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS N BEGUM (r-4) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) DY.S.G.I. SC, U G C
	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV.	

	WITH I.A.(Civil)/14458/2022 (Filing Number)	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV.	
26	WA/3/2023	JYOTI MOHAN NATH AND 4 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MS. J BORO MR J DAS	SC, G U
	WITH I.A.(Civil)/53/2023 in WA/3/2023	JYOTI MOHAN NATH AND 4 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MS. J BORO MR J DAS MR J DAS	SC, G U
27	I.A.(Civil)/86/2023 in WA/15046/2022	DOMON LONGMAILAI Versus THE STATE OF ASSAM ND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	SC, PWD SC, N C HILLS SC, FINANCE
	WITH WA/15046/2022 (Filing Number)	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 6 ORS (B)	MR. B BARUAH	
28	I.A.(Civil)/169/2023 in WA/327/2023	JAGADISH CHANDRA BRAHMA Versus UCO BANK AND 3 ORS	MR N TALUKDAR MS N RABHA MS D BORUAH	SC. UCO BANK
	WITH WA/327/2023 (Filing Number)	JAGADISH CHANDRA Versus UCO BANK AND 3 ORS E	MR N TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/660/2022 FIXED	DIPEN TAMULI AND ANR Versus BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU MR B KAUSHIK
2	Cont.Cas(C)/701/2022	ASIT BARAN ROY AND 8 ORS Versus DR. BIJOYA CHOUDHURY, ACS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE DEPTT.
3	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MS. N PHUKAN
4	Cont.Cas(C)/5/2023 FIXED	ABUL KALAM AZAD AND ANR Versus SMTI. SURANJANA SENAPATI, ACS	MR R S CHAUHAN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU SC, ELEM. EDU MR S M T CHISTIE
5	Cont.Cas(C)/6/2023 FIXED	PARTHA PRATIM GHOSH Versus DR. BIJOYA CHOUDHURY, IAS AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU MR. A PHUKAN
6	Cont.Cas(C)/9/2023 FIXED, WITH WP(C)/7912/2015 (D/O), WP(C)/4092/2021 (D/O)	DILIP DAS Versus MUKESH CHANDRA SAHU AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH (r-2) MR D KALITA (r-2)
7	Cont.Cas(C)/11/2023 FIXED	NILU PAUL Versus B KALYAN CHAKRABARTY AND 3 ORS	MR B SINHA P. SWARGIARY	SC, HIGHER EDU MR. K GOGOI
8	Cont.Cas(C)/13/2023 FIXED	PRANAMIKA BORAH Versus SRI PAWAN KUMAR BORTHAKUR AND ANR	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU MR. A PHUKAN
9	Cont.Cas(C)/15/2023 FIXED	SARAM DAS Versus BIJOYA CHOUDHURY AND ANR	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU MR S M T CHISTIE
10	Cont.Cas(C)/47/2023	LALUNG GAON KRISHI SAMITY AND ANR. Versus AVINASH P DAS JOSHI IAS AND 4 ORS	MR. S K DEORI MS. SOMILA	
11	Cont.Cas(C)/60/2023	MUKUL CH DAS Versus PALLAV GOPAL JHA, IAS AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA	
12	Cont.Cas(C)/61/2023	SATYAJIT DAS AND ANR Versus NAGEN BORO AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
13	Cont.Cas(C)/62/2023	MUKUL MEDHI AND ANR. Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	MR. R Deka S I AKAND	

14	Cont.Cas(C)/63/2023	DUKHI RAM RAY Versus MRS. BIJAYA CHOUDHURY	MR. K R PATGIRI MS. U HAZARIKA
15	Cont.Cas(C)/64/2023	SMTI. NIJARA GOGOI BORUAH @ MRINALI BARUA @ MRINALI BORUAH Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	MR. R Deka S I AKAND
16	Cont.Cas(C)/65/2023	MOBARAK ALI Versus JAYANT NARLIKAR, IAS	MR. D A KAIYUM MR. M S MONDAL
17	Cont.Cas(C)/66/2023	MUKUT DAS Versus BIBHU BHUYAN	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA

ADMISSION

18	Arb.P./26/2022 FIXED	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA ASSTT.S.G.I.
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26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8217/2022 B/O	DEBEN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM R KR DAS	SC, SEC. EDU.
2	WP(C)/8329/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. N M SARKAR	SC, ELEM. EDU GA, ASSAM
3	WP(C)/8348/2022 WITH WP(C)/781/2020(D/O), FIXED	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.
4	WP(C)/435/2023 FIXED	FARHAD HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA	SC, ELEM. EDU
5	WP(C)/6493/2021	SANDIP KAR PURKAYASTHA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
6	WP(C)/450/2023 FIXED	MORIOM KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, ELEM. EDU GA, ASSAM
7	WP(C)/454/2023 FIXED	MOJINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J PHUKAN	SC, ELEM. EDU
8	WP(C)/477/2023 WITH WP(C)/2746/2013(D/O), FIXED	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU
9	WP(C)/610/2023	IKRAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
10	WP(C)/614/2023	MD HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M A ISLAM MR R ISLAM MR J I MONDAL	SC, ELEM. EDU GA, ASSAM
11	WP(C)/616/2023	TONKESWAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM

12	WP(C)/629/2023	NURUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K M HALOI	SC, SEC. EDU.
13	WP(C)/636/2023	MUKUL SANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	SC, HIGHER EDU GA, ASSAM
14	WP(C)/650/2023	DR. MD SHIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR S ABDULLAH	SC, SEC. EDU. GA, ASSAM
15	WP(C)/653/2023	JOMIL AHMED AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS. A. BORAH MR N A MAZARBHUIYA MR S ABDULLAH	SC, SEC. EDU.
16	WP(C)/658/2023 B/O	PABITRA HAZOWARY AND 20 ORS Versus THE STATE OF ASSAM AND 140 ORS	MR. A R BHUYAN MR. N ISLAM MS TH A DEVI M KHATUN	SC, ELEM. EDU SC, BTC
17	WP(C)/664/2023	LAKSHMI BARO DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR A AHMED MR. M ALOM	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
18	I.A.(Civil)/3505/2022 in WP(C)/2988/2022 WITH WP(C)/2988/2022	CHANDANA DEKA Versus SUBHRA SABHAPANDIT AND 7 ORS. SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, EDU MR. M K CHOUDHURY SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3- R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)
19	I.A.(Civil)/3801/2022 FIXED in WP(C)/5127/2021 WITH WP(C)/5127/2021	KAMESWAR DEKA Versus MALAYA DEKA AND 7 ORS. MALAYA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE MRS A BUJARBARUAH MS N DAS	MRS A BUJARBARUAH SC, EDU SC, ELEM. EDU GA, ASSAM MR. N D BHUYAN (r-8) MS. S BHATTACHARYYA (r- 8) MR P D BHUYAN (r-8)
20	I.A.(Civil)/276/2023 in WP(C)/2803/2021 WITH WP(C)/2803/2021	ROKIB UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS NILAKANTHA TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR M RAHMAN MR M RAHMAN MR. A DEKA	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-7) MR M RAHMAN (R-7) MR. M HOSSAIN (R-7) MS F INTAZ (R-7)
21	I.A.(Civil)/289/2023 in WP(C)/5157/2022	MUNNI BORA Versus DR. AMAD UDDIN ,	MR R KARIM	MR J ABEDIN

WITH
WP(C)/5157/2022

DR. AMAD UDDIN
Versus
THE STATE OF ASSAM AND 4 ORS.

MR J ABEDIN
MR. K I MAZUMDER

SC, HIGHER EDU
GA, ASSAM
MR. S K DAS (R-5)
K U AHMED (R-4)
MS P SARMA (R-4)
MS N HASAN (R-4)
MR R KARIM (R-5)
MR D BARMAN (R-5)

WITH
I.A.(Civil)/23/2023
in WP(C)/5157/2022

BITUPAN KUMAR DEKA
Versus
DR. AMAD UDDIN AND 4 ORS.

MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA
MS. ANASUYA C

MR. U K NAIR
GA, ASSAM
MR. K GOGOI

ORDER NO STEPS

22 WP(C)/4303/2021
B/O

JUNALI KAMAN POLONG
Versus
THE STATE OF ASSAM AND 6 ORS

MR. B K DAS

SC, ELEM. EDU
GA, ASSAM
MR. J K GOSWAMI (r-7)
MR. J BARMAN (r-7)

23 WP(C)/5134/2021
B/O

SABITA GAM PAW
Versus
THE STATE OF ASSAM AND 6 ORS

MR. B K DAS
M N KHAN

SC, ELEM. EDU
GA, ASSAM

ADMISSION

24 WP(C)/2884/2020

DHIRAJ KUMAR AND 65 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. U K NAIR
MS DIRISHA MAHANTA

SC, ELEM. EDU
MR. R K D CHOUDHURY,
LEARNED ASGI
MR. N H BARBHUIYA, SC,
NCTE

25 WP(C)/321/2021
B/O

KAMDEV SARMA
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. D K SARMAH
MS. A TALUKDAR
MR D KALITA

SC, SEC. EDU.
MR. A DEKA (R-4)
MR. I ALAM (SC,NCTE)
MR. A K AHMED (R-6)
MR. P THAKURIA
MR. S BARMAN
MR A AHMED (R-6)
SC, G U

WITH
26 WP(C)/2001/2020

KAMDEV SARMA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. D K SARMAH
MS. A TALUKDAR

SC, SEC. EDU.
MR. A DEKA

27 WP(C)/4781/2021

MADHU BAUL
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A DEKA

SC, SEC. EDU.
MS. P CHUTIA

28 WP(C)/4990/2021
B/O

MITHU DEBI @ MITHU DEVI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. U K DAS
MS. B D SARMAH

SC, ELEM. EDU
GA, ASSAM
SC, FINANCE

29 WP(C)/5085/2021
B/O

BOLEN DOLEY
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. B K DAS
M N KHAN

SC, ELEM. EDU
GA, ASSAM
MR J PAYENG

30 WP(C)/5327/2021

MD. ABUL KASHEM AHMED
Versus
THE STATE OF ASSAM AND 6 ORS

MR G BORDOLOI
V SOLO
MS. J BURAGOHAIN

SC, ELEM. EDU
GA, ASSAM
MR M CHOUDHURY
MR M CHOUDHURY
MR. M MONDAL
MR. M MONDAL

31 WP(C)/4506/2022

ABDUL KALAM LASKAR
Versus
THE STATE OF ASSAM AND 2 ORS

MR. M H RAJBARBHUIYAN
MRS. R CHETRI
MS. R BEGUM
MS. S RASUL

SC, ELEM. EDU
GA, ASSAM

32 WP(C)/5470/2022
B/O

HITESH CHANDRA DEKA AND 8 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. J KALITA
MR D KALITA
MS. S. KAR

SC, SEC. EDU.
GA, ASSAM

33 WP(C)/5575/2022
B/O

HARIHAR KALITA AND 8 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. J KALITA
MR D KALITA
MS. S. KAR

SC, SEC. EDU.
GA, ASSAM

34	WP(C)/6104/2022 CAVT. NO.09852/022, FIXED, WITH LCR, CAVT./985/2022	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
35	WP(C)/7132/2022	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU SC, SSUHS SC, HEALTH
36	WP(C)/7673/2022 WITH OFFICE NOTE	LABDHA PRATIM DAS AND 2 ORS Versus DIBRUGARH UNIVERSITY AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, DIB. UNIVERSITY SC, EDU
37	WP(C)/8344/2022 B/O	MAFIDUL ISLAM AND 14 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. R SARMA MR. M DEKA	SC, ELEM. EDU GA, ASSAM MR J C BORAH SC, SSA
ORDERS				
38	Review.Pet./16/2018 WITH WP(C)/4126/2012 (D/O)	THE STATE OF ASSAM Versus SMT DOLEY PHUKAN	MR. D SAIKIA MR. P N SHARMA MR. A DEKA	
39	Review.Pet./47/2018 WITH WP(C)/4529/2010 (D/O)	THE STATE OF ASSAM Versus RAMESH DIHINGIA AND 7 ORS	SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. N SARMA MR. S M T CHISTIE	
40	Review.Pet./94/2019 WITH WP(C)/3168/2012 (D/O)	PRADIP GOGOI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
41	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
42	Cont.Cas(C)/512/2020	JAROW BASUMATARY Versus JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR P NAYAK MR A CHALIHA MR A CHALIHA
43	Cont.Cas(C)/413/2021 B/O	JURIJYOTI SAIKIA @ JURIJYOTI SAIKIA HAZARIKA Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. P K BORAH (R-2)
44	Cont.Cas(C)/461/2021 B/O	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN
45	Cont.Cas(C)/432/2022 B/O	MD. ABED ALI Versus B. KALYAN CHAKRABARTY AND 3 ORS.	MS. A TALUKDAR S BORA	MR S M T CHISTIE (R-1,2) MR B KAUSHIK (R-1) MS. N BORDOLOI (R-1,2)
46	Cont.Cas(C)/495/2022 B/O	BHAR UDDIN BARBHUIYA Versus SMT. SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
47	Cont.Cas(C)/504/2022 B/O	MD SAHIDUL ISLAM Versus DR. BIJOYA CHOUDHURY -	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	
48	I.A.(Civil)/779/2022 WITH WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MR S M T CHISTIE, SC ELEM. EDU.

HEARING

49 WP(C)/32/2019
PART-HEARD, FIXED

MRIDUL TALUKDAR AND 2 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. U K NAIR
MR. R SINGHA

SC, HEALTH

50 WP(C)/3489/2020
B/O

NASIR UDDIN LASKAR
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. I H BARBHUIYA
MR. R RAJKHOWA

SC, SEC. EDU.
MRS. R DEVI
MR F A LASKAR
MR. D H MOZUMDER

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4074/2016	UTTAR KAMPITH MAHAVIDYALAYA SR. and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D C K HAZARIKA MS.J KALITA	SC, HIGHER EDUCATION
2	WP(C)/4239/2016	JITU GOGOI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.R GOGOI MR.N BORAH	SC, ELEMENTARY EDUCATION
3	WP(C)/4633/2016	MASHIDUR PRE-SENIOR MADRASSA and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR	GA, ASSAMR 4 SC, ELEMENTARY EDUCATION(R 1,2,5 & 7) SC, SSA(R 3 & 6)
4	Review.Pet./165/2018 WITH WP(C)/2629/2017 (D/O), WITH WP(C)/559/2017 (D/O), WITH CAVT. NO. 694/2017 (D/O)	SMTI DIPANJALI BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, SEC. EDU. MR H SARMA (R-6 & 7) MS. N M DEKA MS. N DEKA (R-6 & 7)
5	WP(C)/1084/2018 FIXED	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, SEC. EDU. MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. M GOGOI
	WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGHAIN
6	WP(C)/4264/2020	UPASANA PODDAR Versus INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
7	WP(C)/4306/2020	GAUTAM SARMA Versus THE STATE OF ASSAM 5 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, ELEM. EDU

8	WP(C)/4426/2020	SANCHAYITA KHAKHOLARY Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR H KALITA	SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3, R4) SC, ED
	WITH			
9	WP(C)/2797/2020	SANCHAYITA KHAKHOLARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR A DAS	SC, COTTON UNIVERSITY MR. P D NAIR SC, EDU
10	WP(C)/4516/2020	CHANDANA ROY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MD. I AHMED MS M ROY	SC, SEC. EDU. GA, ASSAM SC, SSA
11	WP(C)/4589/2020	GANESH SAIKIA AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH	SC, ELEM. EDU SC, FINANCE DEPTT.
12	WP(C)/32/2022	KANAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, SEC. EDU. MR. S K DAS (R-4) MR R KARIM (R-4)
13	WP(C)/103/2022	MD. ABDUR RAHIM MULLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, ELEM. EDU SC, ELEM. EDU
14	WP(C)/116/2022	SULTANA REJIA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	SC, ELEM. EDU
15	WP(C)/916/2022	DR. MOFIZUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI	MR. A R SHOME (r-3,4,5,6) RAJ HAZARIKA (r-3,4,5,6) SC, HEALTH
16	WP(C)/1252/2022	ABDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
17	WP(C)/1393/2022	DR. CHINMOY TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR. S R PATOWARY MR R RAJKHOWA MR B KHAKHLARY MS. K DEKA	SC, ELEM. EDU
18	WP(C)/2137/2022	BURHAN ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
19	WP(C)/2169/2022	CHARAN BISWAS AND 44 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
20	WP(C)/3225/2022	ATIKUR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI H A AHMED DR. R HOQUE	SC, HIGHER EDU GA, ASSAM MD S HUSSAIN (r-5) MR M Z SHAH (r-5) MR. S M RAHMAN (r-5)
21	WP(C)/3465/2022	MD. BIBIR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. D A KAIYUM MR. M S MONDAL MR. M A AHMED	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
	WITH			
22	WP(C)/5508/2021	SULTAN MAHMUD Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
23	WP(C)/3766/2022	PUROBI PATOWARY @ PURABI PATOWARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I C DEKA MR. D J SAIKIA	SC, HIGHER EDU

24	WP(C)/4237/2022 FIXED	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
25	WP(C)/4727/2022	JUGEN GOGOI Versus THE STATE OF ASSAM AND 10 ORS	MR. N BORAH	SC, ELEM. EDU GA, ASSAM SC, AG MR S M T CHISTIE, SC, SEC. EDU. MR. S K MEDHI (R-9)
26	WP(C)/5126/2022	MD. HIFZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	SC, HIGHER EDU MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
27	WP(C)/5457/2022 CAVT. NO.06872/022,	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI FOR CAVEATOR SC, G U SC, U G C
	WITH			
28	WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
	WITH			
29	WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
30	WP(C)/5482/2022	ABDUL BATEN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU MR. R ISLAM (r-5) GA, ASSAM MR G U AHMED (r-5)
31	WP(C)/6009/2022	MANASHI BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU
<u>ORDERS</u>				
32	WP(C)/762/2015	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION(R1-4)
33	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
34	Review.Pet./123/2018 WITH WP(C)/2914/2018 (D/O)	SRI SANJIB KUMAR TALUKDAR Versus SRI RANJAN CHAKRAVARTY	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, ELEM. EDU MR. M K CHOUDHURY MR. J PATOWARY (R1) MR. N BARUAH MR P BHARDWAJ
35	Review.Pet./115/2019 WITH WP(C)/60/2017 (D/O)	BHADRA KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS A DAS MS. D SHARMA	SC, SEC. EDU.
36	Review.Pet./185/2019 WITH WP(C)/7377/2019 (D/O)	SRI BHASKAR PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR G PHUKAN MR. T DEORI	GA, ASSAM SC, HEALTH

37	Cont.Cas(C)/684/2019	BASKA JUNIOR COLLEGE AND 2 ORS. Versus PREETOM SAIKIA AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR B M DEKA MS DIRISHA MAHANTA MS. R BORA	MR. D SAIKIA MR. B J TALUKDAR MR. R MAZUMDAR MR. K P PATHAK MS. H TERANGPI
38	Cont.Cas(C)/254/2020	LAL BABU GOALA Versus SEMINA YASMIN ARA RAHMAN AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM	MR. M H RAJBARBHUIYAN MS. S RASUL
39	Cont.Cas(C)/100/2021 FIXED	BIBHUTI KR MONDAL AND ANR Versus PREETOM SAIKIA, IAS AND ANR.	MR. J AHMED MS A HUSSAIN	SC, ELEM. EDU MR S M T CHISTIE
40	Cont.Cas(C)/421/2021	MOUSUMI BHATTACHARJEE Versus AMARJYOTI BARMAN AND 4 ORS	MR. Z KHALID MR Z I CHOUDHURY R JAMAN	MR. M U MAHMUD (r-3,4) MS. M BEGUM (r-3,4) MR S H MAHMUD (r-3,4)
41	Review.Pet./20/2022 WITH WP(C)/4859/2020 (D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	
42	Cont.Cas(C)/36/2022	REZZAQL HUSSAIN Versus DHARMAKANTA MILI	MR. A R SIKDAR MD A ALI M M ZAMAN	MR. K GOGOI
43	Review.Pet./54/2022 WITH WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	MR M CHANDA MR S CHOUDHURY MS R MEDHI
44	Review.Pet./64/2022 WITH WP(C)/1660/2022 (D/O)	HADIA NILOFAR KHALIL AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC
45	Cont.Cas(C)/169/2022	TAJ UDDIN LASKAR AND 8 ORS Versus DR BIJOYA CHOUDHURY AND ANR.	MR. J LASKAR MR R DAS	
46	WP(C)/1329/2022	MRS. MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. Z HAMMAD (r-5) MR E AHMED (r-5)
47	WP(C)/2118/2022	MD. ZAHIDUR RAHMAN SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU. SC, FINANCE
48	WP(C)/6535/2022	BHIMBIR DEWRY Versus THE STATE OF ASSAM AND 6 ORS	MR. T DEURI MS. A MEDHI MR A ATREYA	SC, ELEM. EDU SC, BTC
49	Cont.Cas(C)/20/2023 FIXED	GITABALI SINGHA AND ANR Versus COL. Y S PARMAR AND ANR	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MR. R K D CHOUDHURY MRS. A GAYAN (R-1)

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023

15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL DIVISION BENCH)
AND ADDITIONAL HEARING CAUSELIST DATED
02-01-2023 TO 03-03-2023(RELATING TO
DIVISION BENCH-II), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/21/2023	KRISHNA DAS @ MOSUR @ TANTI Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
	WITH I.A.(CrI.)/70/2023 in CRL.A(J)/21/2023	KRISHNA DAS @ MOSUR @ TANTI Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
2	CrI.A./27/2023 B/O	NURU SIKDAR @ NUR SIKANDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/68/2023 in CrI.A./27/2023	NURU SIKDAR @ NUR SIKANDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
3	CRL.A(J)/99/2019 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	BEDILAL CHAUHAN Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/15/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BIRCHA KONWAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/55/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DAVID BANIKYA Versus THE STATE OF ASSAM	MR. NAVA KUMAR KALITA, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/60/2022 WITH LCR 4 FILES, P.B.-2	PABITRA PASOWAN Versus THE STATE OF ASSAM	MR DIPAK BORAH, AMICUS CURIAE	PP, ASSAM
7	CrI.A./331/2022 WITH OFFICE NOTE, LCR 4 FILES	SALMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. M R DOLAI	PP, ASSAM

8	I.A.(CrI.)/504/2022 WITH OFFIC ENOTE, LCR 3 FILES, P.B.-2 in CrI.A./215/2022 WITH CrI.A./215/2022	DEBESH BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	PP, ASSAM
		DEBESH BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	MR. K BHATTACHARJEE (R-2) MS B TALUKDAR (R-2) PP, ASSAM
9	I.A.(CrI.)/571/2022 WITH OFFICE NOTE in CrI.A./7608/2022 WITH CrI.A./7608/2022 (Filing Number)	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	MD H R AHMED (r2) MD S A MONDAL (r2) PP, ASSAM
		RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR A	MR. M S ALAM	
	WITH I.A.(CrI.)/7609/2022 (Filing Number)	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M S ALAM	PP, ASSAM
10	I.A.(CrI.)/639/2022 WITH OFFICE NOTE in CrI.A./265/2022 WITH CrI.A./265/2022	HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS	PP, ASSAM
		HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. M KALITA	PP, ASSAM
11	I.A.(CrI.)/684/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED in CrI.A./288/2022 WITH CrI.A./288/2022	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12	I.A.(CrI.)/702/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A.(J)/98/2022 WITH CrI.A.(J)/98/2022	SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	MS B R A SULTANA (R2) PP, ASSAM
		SRI BUDHESWAR HAZARIKA. Versus THE STATE OF ASSAM AND ANR	MS S SHARMA	MS B R A SULTANA (R2) PP, ASSAM
13	I.A.(CrI.)/708/2022 WITH OFFICE NOTE in CrI.A./295/2022 WITH CrI.A./295/2022	MOHAN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
		MOHAN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
14	CrI.L.P./5/2023 in CrI.A./578/2023 WITH CrI.A./578/2023 (Filing Number)	STATE OF ASSAM Versus MANIK BORDOLOI		
		STATE OF ASSAM (E) Versus MANIK BORDOLOI		
	WITH I.A.(CrI.)/51/2023	STATE OF ASSAM Versus MANIK BORDOLOI		
15	I.A.(CrI.)/44/2023 in CrI.A.(J)/129/2022	REKIBUDDIN AHMED @ BHAITY ALI Versus THE STATE OF ASSAM AND ANR.	MR J DAS LEGAL AID COUNSEL	PP, ASSAM

WITH
CRL.A(J)/129/2022

REKIBUDDIN AHMED @ BHAITY ALI

MR J DAS

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

RAJEN TAYE

MR. B CHAKRAVARTY

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR.

MR. N BORO

MS. A LALA

WITH

Crl.A./542/2023
(Filing Number)

RAJEN TAYE

MR. B CHAKRAVARTY

Versus

THE STATE OF ASSAM AND ANR A

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
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18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
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24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6200/2022 FIXED	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
2	WP(C)/356/2023 FIXED	HITEN KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. A PHUKAN MR. W SHARMA	GA, ASSAM SC, PWD
3	WP(C)/448/2023 B/O	HITEN KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. W SHARMA	GA, ASSAM SC, PWD
4	WP(C)/620/2023	DR. RATUL CHARAN DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	SC, AG SC, HEALTH SC, FINANCE
5	WP(C)/625/2023	KISMAT ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, REVENUE
6	WP(C)/642/2023	HIRANYA MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR B DAS MR. S D ROY MS. J GAYAN MS. K BARPUJARI	SC, HEALTH
7	WP(C)/643/2023	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM
8	WP(C)/646/2023	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR D HUSSAIN	GA, ASSAM SC, REVENUE
9	WP(C)/649/2023	SHOTISH CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. F A HASSAN	GA, ASSAM
10	WP(C)/656/2023	JAYANTA BARMAN AND 3 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MD H R AHMED	DY.S.G.I.

ORDER (IMPLEADMENT OF PARTY)

11	I.A.(Civil)/244/2023 in Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus P K H SINGH AND ANR.	MS. N UPADHYAY	MR. S S ROY
	WITH Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MS. N UPADHYAY	MR. S S ROY (r-3)
12	I.A.(Civil)/272/2023 in WP(C)/5/2021	TARIF AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
	WITH WP(C)/5/2021	TARIF AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MS. A NEOG MS M KAKOTY MR. A SANDILYA
ADMISSION				
13	WP(C)/1889/2014 PART-HEARD	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN Versus THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
14	WP(C)/1689/2018	MANTU ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR H K DAS MR. D DAS MR. M BARUAH	MR S S DEY MR. H NATH (R4 & 5) GA, ASSAM DR ANKIT TODI (R4 & 5) MR. J SINGH (R4 & 5) MR. K K HANDIQUE (R4 & 5)
15	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
16	WP(C)/9578/2019	DIPAK HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR. H MAZUMDER	MR. T J MAHANTA GA, ASSAM SC, GHC
17	WP(C)/2889/2020	SUMAN SUTRADHAR Versus THE CHAIRMAN CUM MD AND 3 ORS	MR. J LASKAR	SC, F C I
18	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2373/2022 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
19	WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
20	WP(C)/4606/2020 FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.

21	WP(C)/5460/2020 FIXED	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
22	WP(C)/785/2021 B/O	PAHI DEVI Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. N K KALITA MR. S DUTTA	SC, A G V B
23	WP(C)/4150/2021	ANGANA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH MR. R J DAS	MR J ROY (SC, ASTC) SC, TRANSPORT
24	WP(C)/5061/2021	RABIUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA MR S JAFRI	MR M H AHMED (R8) GA, ASSAM MR. S BARUAH MR. D CHOUDHURY (r-6,7) SC, P C B A SC, FOREST
25	WP(C)/5916/2021	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
26	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
27	WP(C)/3405/2022	TENZING SHERPA Versus THE UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR. B DEKA (C.G.C.) ASSTT.S.G.I.
28	WP(C)/3805/2022 FIXED	GAJENDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	GA, ASSAM
29	WP(C)/4950/2022	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
30	WP(C)/5317/2022 B/O	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN MS H AHMED (R-8) MASSAR BORAH (R-8) T. JAMIR (R-8)
31	WP(C)/7599/2022 FIXED	SAYAN SILL Versus THE UNION OF INDIA AND 7 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI	MRS S BARUAH DY.S.G.I.
ORDERS				
32	Cont.Cas(C)/20/2019	REKHA RABHA AND 97 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D S DEKA
33	Cont.Cas(C)/686/2019 FIXED	KIRAN CHANDRA DEKA AND ANR. Versus BIREN PHUKAN AND ANR.	MR. A K SARMA MR H J TAMULI	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (r-2)
34	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
35	Cont.Cas(C)/24/2021 FIXED	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
36	Cont.Cas(C)/147/2021	SATYABAN DAS Versus MANOJ KUMAR, IAS	MR. M AHMED MD I H LASKAR	MR. D NATH MR D KALITA

37	Cont.Cas(C)/217/2022	ADHIK BAISHYA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
38	Cont.Cas(C)/406/2022	BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	
39	Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
40	I.A.(Civil)/1757/2022 in WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY	SC, GAD
	WITH WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM MR. M KALITA (r-6,13) SC, SAD
41	WITH WP(C)/5162/2020	JITU KR. SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. A KHANIKAR MR. P KONWAR	MR P BHARADWAJ (R-4,5,6) MR. M K CHOUDHURY (R-4,5,6) GA, ASSAM MR. A BARKATAKI (R-4,5,6) MR. A PHUKAN (R-2,3) MR M SARMA (R-4,5,6) SC, SAD
	WITH I.A.(Civil)/1143/2022 in WP(C)/5162/2020	UTPAL KONWAR AND 2 ORS Versus JITU KR. SAIKIA AND 12 ORS.	MR P BHARADWAJ MR. A BARKATAKI MR. A PHUKAN MR M SARMA	MR. A KHANIKAR
42	WITH WP(C)/4216/2022	UTPAL KONWAR AND 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
43	I.A.(Civil)/2168/2022 in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
44	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
45	WP(C)/5477/2022	JNYAN CHANDRA SARMA Versus THE STATE OF ASSAM AND 6 ORS	MR. P TALUKDAR MS D ANGANA	SC, P AND R.D. GA, ASSAM
46	WP(C)/7380/2022	DIPAK SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM

47 WP(C)/8106/2022
FIXED

KALUNA RONGMAI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. B CHETRI
MRS. R RONGMEI
MS. S DEVI
MS. D J BORAH
MR K KASHYAB

SC, WPT AND BC

STAY MATTERS

48 WP(C)/4451/2022

KESHAB BAISHYA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. S K ROY
MR. J SINGH
MRS. M M ROY
MD K RAHMAN

GA, ASSAM
MR. D BORAH (R-8)
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
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17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AGAIN AFTER
RISING OF DIVISION BENCH COMPRISING OF
HONOURABLE MR. JUSTICE A.M.BUJOR BARUA
AND HONOURABLE MR. JUSTICE S. SAIKIA
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2725/2019 WITH LCR	DEBABRAT CHAKRABORTY Versus THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
2	WP(C)/6325/2019 FIXED	MAN MAYA CHETRI Versus THE UNION OF INDIA AND 5 ORS.	MR. M K BORAH MS. D GHOSH OWEN. C MS N DEKA MS. D BORAH MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	SC, NRC MR SAURADEEP DEY ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6428/2019	JAGAT CHETRI @ JAGAT BAHADUR CHETRI Versus THE UNION OF INDIA AND 5 ORS.	MR. M K BORAH MS. D GHOSH OWEN. C MS N DEKA MS. D BORAH MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8059/2019 B/O	JUGALDASI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

5	WP(C)/63/2020 WITH LCR	ARFUL NESSA @ ARFUL BEGUM @ ARKUL NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	W.P.(CrI.)/34/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A MONDAL MR. A ISLAM	GA, ASSAM
7	PIL/57/2022 FIXED	BIDYUJJYOTI PURKAYASTHA Versus THE UNION OF INDIA AND 13 ORS.	MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM SC, NHAI MRS S BARUAH (C.G.C.) ASSTT.S.G.I. SC, PWD
8	WP(C)/611/2023	AHATAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/617/2023	AFAZ UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S N TAMULI MS. A BEGUM P DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/632/2023	MUSSTT CHAFIYA KHATOON Versus THE UNION OF INDIA AND 7 ORS	MR. B K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/641/2023	MAZIRAN NESSA@MUSTT MOJIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA	MS. D GHOSH
12	WP(C)/645/2023	HAFIZA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/647/2023	HASHEM ALI @ HASEN ALI Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MR. M H BARBHUYAN MD. I H KHAN MR K ISLAM MR. M R BARBHUIYA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

14	WP(C)/638/2018 FIXED, WITH LCR	KUDDUS ALI Versus THE UNION OF INDIA AND ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
15	WP(C)/723/2018 WITH LCR	MUSSTT. REZIA KHATUN @ BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MR. S SARKAR	MR. D BARUAH MS. A VERMA MR. J PAYENG MR. PAYENG ASSTT.S.G.I.
16	WP(C)/843/2018 WITH LCR	MUSSTT. SALEKA BIBI @ SWALEKHA BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. K ROY MR. P BORDOLOI MR M ALAM	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
17	WP(C)/849/2018 WITH LCR	HASMAT ALI @ HASMAT MIYA Versus THE UNION OF INDIA AND 4 ORS.	MR. P K BORAH MS. P BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
18	WP(C)/2116/2019 WITH LCR	RUPIYA BEGUM @ RAHIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T

ORDERS

19	PIL/47/2018 FIXED	ALI AHMED MAZUMDER Versus THE STATE OF ASSAM AND 17 ORS.	MR. A H ALAMGIR MR. N H BARBHUIYA	GA, ASSAM
20	PIL/47/2020 FIXED	JEEVAN MUNDA Versus THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM SC, NHAI MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16- R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16- R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16- R18, R20, R24, R25, R35) SC, K A A C
	WITH I.A.(Civil)/37/2021 in PIL/47/2020	PRINCIPAL SECY. TO THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS. Versus JEEVAN MUNDA	SC, K A A C	MR. K N CHOUDHURY
21	WA/47/2020 CAVT. NO.1322/2019 CAVT./995/2019, CAVT./1007/2019 WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
		DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
22	WA/285/2019 WITH	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. A BARKATAKI MR. M MAHANTA MR. M MAHANTA MR. A CHETRY MR P BHARDWAJ MR. M SARMA FOR CAVEATOR SC, PERSONNEL DEPT.
23	WA/54/2020 WITH	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR
24	PIL/38/2021	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
25	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE

26	PIL/20/2022 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM GA, ASSAM
27	Review.Pet./13/2023 WITH WA/355/2017 (D/O)	SEKHAR KANTI SARKAR Versus THE STATE OF ASSAM AND 8 ORS.	MR. N NATH MS D BORUAH	GA, ASSAM
28	I.A.(Civil)/273/2023 in WP(C)/8206/2022	MD. AKASH ALI @ AKKAS ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/8206/2022	MD. AKASH ALI @ AKKAS ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
HEARING				
29	WP(C)/2242/2019 FIXED, WITH LCR	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
31	PIL/85/2021 FIXED	MD NUR ISLAM Versus THE STATE OF ASSAM AND 9 ORS	MR. M DUTTA MR. D J BORAH	GA, ASSAM MR S HUSSAIN SC, AGRI. DEPARTMENT SC, FOREST SC, P C B A

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023

24)	MRS N BARUAH	07-02-2023	To	28-02-2023
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26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 8

**[THIS BENCH SIT AFTER RISING OF
DIVISION BENCH-I AND DIVISION BENCH-II
OR AT 2:00 P.M. WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	PIL/21/2020 FIXED, WITH WP(C)/5388/2021 (D/O)	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
2	WITH Cont.Case(Crl)(Suo Moto)/1/2021	XXX Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
3	WITH Review.Pet./166/2022	BISWAJIT ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BARUAH MR. R J DAS	GA, ASSAM
ORDERS				
4	Review.Pet./14/2023 WITH WA/229/2022 (D/O)	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. S P ROY MS. S KUMARI JYOTISH DAS	

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./433/2023	AMIR ALI Versus THE STATE OF ASSAM	MD M RAHMAN J U AHMED	PP, ASSAM
2	Bail Appln./434/2023	JEHIRUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
3	Bail Appln./435/2023	RANJEET CHETRY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SPL PP WILDLIFE FOREST ASSAM
4	Bail Appln./436/2023	ABINASH PEGU Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
<u>MOTION</u>				
5	Crl.Pet./1305/2022 FIXED	SHIHANA SULTANA @ SHIHANA SULTANA BARBHUYAN Versus THE STATE OF ASSAM	MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
6	W.P.(Crl.)/4/2023	DR. SWETABH SUMAN Versus CENTAL BUREAU OF INVESTIGATION	MR N Z LOTHAN	
7	Crl.Pet./17/2023 FIXED	MD INTAZUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MR. T K MISRA MR. P K MUNIR	PP, ASSAM
8	Crl.Rev.P./23/2023 FIXED	BELLAL ALI SHEIKH @ BELLAL ALI SK Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
9	Crl.Pet./66/2023	BAHARUL ISLAM@BABUL Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN	PP, ASSAM
10	AB/214/2023 FIXED	PAPPU KUMAR SAHANI@PAPU KUMAR Versus THE UNION OF INDIA	MR. A TALUKDAR MR D KALITA MS M DAS MR P TALUKDAR	SC, NCB

11	AB/353/2023	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
12	AB/354/2023	MUKTER AHMED Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
13	AB/356/2023	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
14	AB/357/2023	MD. MUSFIR ALI Versus THE STATE OF ASSAM	MR M HOQUE MS S DEVI	PP, ASSAM
15	AB/359/2023	MD. FAKAR UDDIN AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
16	AB/362/2023	MUKTER AHMED Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
17	AB/363/2023	MOFIDUL ALI @ MAFIJUL HOQUE Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MD A ISLAM	PP, ASSAM
18	AB/368/2023	SAHADOT ALI AKAND Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
19	AB/369/2023	TONMOY GOGOI Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./3270/2022 WITH LCR	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
21	Bail Appln./3372/2022 WITH LCR, FIXED	MD. NUR AHMED Versus THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN	PP, ASSAM
22	Bail Appln./3463/2022 WITH LCR, FIXED	BISHAL GOWALA Versus THE STATE OF ASSAM	G UDDIN MD SHAHID MR A K AZAD	PP, ASSAM
23	Bail Appln./155/2023 FIXED	RAKHIBUL HUSSAIN@RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
24	Bail Appln./166/2023 FIXED	JAHIDUL ISLAM @ JOHIDUL Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
25	Bail Appln./228/2023 WITH LCR, FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	Bail Appln./243/2023 FIXED	HIREN GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
27	Bail Appln./283/2023 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
28	Bail Appln./286/2023 FIXED	MANJUWARA BEGUM Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
29	Bail Appln./295/2023 FIXED	HEGUILUNGBE HEZANME @ GUILUNGBE ZANME AND ANR Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P TOKBIPI	PP, ASSAM

30	Bail Appln./296/2023 FIXED	JAMSER ALI@JONGSER ALI@JAMSHER ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
31	Bail Appln./301/2023 FIXED	AKHTARUL ISLAM Versus THE STATEOF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
32	Bail Appln./326/2023 FIXED	SARBANANDA NATH Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY MS. S SULTANA PANKAJ DAS	PP, ASSAM
33	Bail Appln./331/2023 FIXED	JOINAL ABDIN @ MD. JOINAL Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
34	AB/2199/2022 FIXED	PAPARI GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
35	AB/2503/2022	ABU SALIM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	
36	AB/2790/2022	MD. ANAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
37	AB/2792/2022 FIXED	MD. MIDUL ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
38	AB/3087/2022 FIXED	MOSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A RAHMAN	MS. M R DOLAI PP, ASSAM
39	AB/3310/2022 FIXED	SHYAM KISHORE RAI Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
40	AB/3404/2022 FIXED	RATIFUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
41	AB/3546/2022 FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
42	AB/3547/2022 FIXED	RUBIA AFROZA @ RUBIA KHATUN Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
43	AB/3577/2022 FIXED	AZIM UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
44	AB/3586/2022 FIXED	DHANANJAY BORO Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P H. DAIMARY	PP, ASSAM
45	AB/3822/2022 FIXED	MD. HAKIM MULLAH AND 11 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
46	AB/41/2023	SUNIL KUMAR SHARMA Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
47	AB/95/2023 FIXED	ASISH BISWAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
48	AB/103/2023 FIXED	MD AHMED ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM

49	AB/156/2023 FIXED	ABDUL SALAM AND 4 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
50	AB/180/2023 FIXED	ABDUL BARI Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
51	AB/225/2023 FIXED	ABDUL HUSSAIN @ HUSSAIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
52	AB/233/2023 FIXED	DILBAR KHAN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
53	AB/263/2023 FIXED	SANKAR KARMAKAR AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. A K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP(IO)/212/2022	JYOTISH BAISHYA Versus HARI RAM BAISHYA	MR. S KALITA MR. S KAKATI MR P DAS MS D TALUKDAR	
2	CRP/13/2023 FIXED	MS GD ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA	PETITIONER IN PERSON	DY.S.G.I.
3	CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
	WITH I.A.(Civil)/263/2023 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
4	CRP/15/2023	MUSTT SAKHINA KHATOON AND 7 ORS Versus MOHD ATIKUL ISLAM AND 19 ORS	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
5	CRP(IO)/38/2023	PARUL HAZARIKA AND 2 ORS Versus BALESWAR PRASAD GUPTA AND 3 ORS	MR. M DUTTA MR. A LAHKAR	
6	Cont.Cas(C)/56/2023	CHITRA BASUMATARY AND 2 ORS Versus S K TRIPATHY	MR. R Deka S I AKAND	
7	AB/184/2023	JOYNAL ABEDIN @ JOYNAL ABEDIN SHEIKH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	AB/347/2023	MD. ZAKIR HOSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<u>ADMISSION</u>				
9	CRP/42/2022 FIXED	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	

	WITH I.A.(Civil)/1429/2022 in CRP/42/2022	MUSSTT AYESHA BEGUM Versus MUSSTT MOINA BEGUM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA	
10	CRP(IO)/188/2022 FIXED	AFTAB UDDIN BARBHUIYA Versus FAZIL UDDIN LASKAR AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	MR. S D PURKAYASTHA (R1 TO R7) MS. S PHUKAN (R1 TO R7)
11	MACApp./774/2022 FIXED	SHRI SATISH KALITA Versus SMT MANIMA CHOUDHURY AND ANR	MR. H ROHMAN	
12	RFA/6/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus GULAM JEELANI KHAN AND ANR.	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	
	WITH I.A.(Civil)/249/2023 in RFA/6/2023	M/S TRANSPARENT CREATIONS PVT. LTD. Versus GULAM JEELANI KHAN	MR. M K SARMA MR. J DEKA B KRISHNA MS. U DEVI	
13	MFA/8/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	
	WITH I.A.(Civil)/240/2023 in MFA/8/2023	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS AND ANR.	MR. A K PURKAYASTHA MR. R C PAUL	
14	MFA/9/2023	KALPANA BORDOLOI AND 3 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MS. S P DAS MS. S P DAS	DY.S.G.I.
15	MFA/10/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/291/2023 in MFA/10/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BAHECHER ALI KHAN AND 3 ORS.	MR. R GOSWAMI MR. R GOSWAMI	
16	MACApp./33/2023	BINOD BRAHMA Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/46/2021	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. B C DAS MS M D MEDHI MS J KALITA
18	RSA/197/2022 FIXED	SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	
	WITH I.A.(Civil)/1506/2022 in RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA	MR. B D DEKA	
19	RSA/14/2023	FATER ALI LASKAR @ FATER MIA HAZARI Versus ON THE DEATH OF LATE SULEIMAN CHOUDHURY, HIS LEGAL HEIRS RENU BEGUM CHOUDHURY AND ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	
	WITH I.A.(Civil)/197/2023 in RSA/14/2023	FATER ALI LASKAR @ FATER MIA HAZARI Versus ON THE DEATH OF LATE SULEIMAN CHOUDHURY, HIS LEGAL HEIRS RENU BEGUM CHOUDHURY AND ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	

ORDERS

20	RSA/88/2008	SMTI. MAJONI DUTTA Versus SMTI. ARUNA GOSWAMI and 10 ORS.	MS. A BHATTACHARYYA MR. B M CHOUDHURY MR. P KALITA	MR. A DAS (R- 10) MR. S ISLAM (R- 10) MR. M ALI (R- 10) MR. S HOQUE (R- 10) MD. M U AHMED (R MR R BORAH (R- 10)
21	CRP/329/2013 CAVT. NO. 1247/2012 WITH LCR	JAGADISH CH. BANIK Versus BHOLA NATH MAZUMDAR and 3 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.S C KEYAL MR.D MOZUMDER MR.T ETE FOR CAVEATOR MS.H SARMA
22	FAO/10/2017 WITH LCR	NUR JAHAN KHATUN Versus NUR MOHAL BEGUM	MR.M R KHANDAKAR MR.M U MONDAL MDI H KHAN	MR.S C BISWAS MR. E AHMED MR.H ROHMAN
23	I.A.(Civil)/1414/2019 in MACApp./4381/2019	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PURNIMA BHUYAN @ MAINI KHARGARIA AND 3 ORS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
	WITH MACApp./4381/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PURNIMA BHUYAN @ MAINI KHARGARIA AND 3 ORS		
24	I.A.(Civil)/2431/2019 in MACApp./7776/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI NRIPEN CH. DEKA AND 2 ORS.	MRS. B ACHARYA MR. A ACHARYA	MR. A R AGARWALA MR A AGARWALA
	WITH MACApp./7776/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI NIPEN CH. DEKA AND 2 ORS		
25	RSA/85/2022 B/O	SRI SUSHIL RANJAN DEY Versus SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	
	WITH I.A.(Civil)/1535/2022 in RSA/85/2022	SRI SUSHIL RANJAN DEY Versus SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	
26	CRP/97/2022 WITH LCR	AZIZUL HAQUE Versus SHAJABEEN AHMED AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	
27	CRP/109/2022	KAMRUL ALOM CHOUDHURY Versus ON THE DEATH OF LATE KODOR ALI HIS LEGAL HEIRS AND ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MS. R CHOUDHURY (r-1.1 to 1.8) MR. A H M R CHOUDHURY (r-1.1 to 1.8)
28	MACApp./119/2022 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PREM DEVI BOTHRA and 3 ORS	MS.N MODI MR. A J SAIKIA MR. S DUTTA MR.C SHARMA MR G S BORO MR.SIDHANT DUTTA	T BORAH MR. R K JAIN
29	CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR R YADAV (r- 3 to 8) MS. K YADAV (r- 3 to 8) MS. M BHATTACHARJEE (r- 3 to 8) MR. A KABRA (r- 3 to 8)
	WITH I.A.(Civil)/233/2023 in CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS ARZOO BEGUM AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	

30	I.A.(Civil)/1456/2022 in RFA/4618/2022	KHABIRUDDIN ALI AND 5 ORS. Versus RAMJI SINGH AND 17 ORS.	MR. B CHOWDHURY MR. S R ISLAM	MR. D MOZUMDER (r-1,4,5,8) MR. R K BHATRA MR. A K GUPTA MR. B D DEKA MR. R ALI MR GAURAV R DUTTA (r-1,4,5,8) M KALITA MR M BORO MR A BHATRA FOR CAVEATOR
	WITH RFA/4618/2022 (Filing Number)	KHABIRUDDIN ALI AND 5 ORS. Versus RAMJI SINGH AND 17 ORS. F	MR. B CHOWDHURY	
31	I.A.(Civil)/3399/2022 WITH LCR in RFA/53/2018 WITH RFA/53/2018	GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
32	I.A.(Civil)/3853/2022 in MACApp./417/2017(D/O), WITH LCR in MACApp./417/2017	SONARAM BHUYAN Versus HERAMBA SAIKIA AND 3 ORS SMTI JAMUNA MANDAL and 4 ORS Versus NATIONAL INSURANCE COMPANY LIMITED	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3) MRS. S ROY
33	I.A.(Civil)/3870/2022 WITH LCR in MACApp./157/2022 WITH MACApp./157/2022	REKHA SAIKIA AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR. A J SAIKIA
		UNITED INDIA INSURANCE CO. LTD. Versus REKHA SAIKIA AND 4 ORS.	MR. A J SAIKIA MR G S BORO	MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH
34	I.A.(Civil)/150/2023 in RSA/106/2021 WITH RSA/106/2021	MD. AKKASH ALI @ ABBASH ALI Versus SYED UMED ULLAH	MR. A PAUL	MR. A I Ali
		MD. AKKASH ALI @ ABBASH ALI Versus SYED UMED ULLAH	MR. A PAUL	MR. B BARMAN MR. A I Ali MS U DAS MR A BHUYAN
35	I.A.(Civil)/252/2023 in RSA/7191/2022 WITH RSA/7191/2022 (Filing Number)	MRINALINI BORA Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR.	MR. P BORAH MRS K M SAIKIA	
	WITH I.A.(Civil)/953/2023 (Filing Number)	MRINALINI BORA Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. B	MR. P BORAH	
36	I.A.(Civil)/281/2023 CAVT. NO.13102/022, in MACApp./119/2023 WITH MACApp./119/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus NOOR MOSTAK CHOUDHURY AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. M KHAN MR A K DAS J. AKTAR FOR CAVEATOR
		NATIONAL INSURANCE COMPANY LIMITED Versus NOOR MOSTAK CHOUDHURY AND 2 ORS . A	MR T KALITA	

WITH
I.A.(Civil)/122/2023
(Filing Number)

NATIONAL INSURANCE COMPANY
LIMITED

MR T KALITA

Versus

NOOR MOSTAK CHOUDHURY AND 2 ORS
. A

HEARING

37 RSA/388/2017
WITH LCR, FIXED

MD JULHAZ AI
Versus
GULESA BEWA and 3 ORS

MR. R M CHOUDHURY
MR. Z HUSSAIN
LEGAL AID COUNSEL

MR A ALI (R4)
MS. N M DEKA
MR. P SARMA
MS. M KHATUN (R4)

38 CRP/11/2019
B/O

TAPAN KR. DAS
Versus
AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.

MR. JYOTIRMOY ROY
MR. P K ROYCHOUDHURY
MR. D BARUAH
MR. R C DAS
MR. D MAZUMDAR
MR S C DAS
MR. A I Ali
MR. S BISWAS
MR V KUNDU
MS D DEVI
MR P BURAGOHAIN

MR. B C DAS (R1, R2)
MR. B C DAS (R1, R2)
GA, ASSAM
MR. M U MONDAL (R1, R2)
MS. S K NARGIS
MS. S K NARGIS
MR. M HUSSAIN
MD. I H KHAN (R1, R2)
FOR CAVEATOR

STAY MATTERS

39 RFA/59/2017
WITH LCR

M/S CHETNA HEALTH and 2 ORS,
Versus
HDFC BANK LTD. and 2 ORS,

MR.S CHAKRABORTY
MR.N DEKA
MR.M GOGOI

MR.A SARMAH(R-3)

WITH
I.A.(Civil)/1444/2017
in RFA/59/2017

M/S CHETNA HEALTH and 2 ORS,
Versus
HDFC BANK LTD. and 2 ORS,

MR.S CHAKRABORTY
MR.N DEKA
MR.M GOGOI

40 Tr.P.(C)./57/2022

ANUSWETA DAM
Versus
LITTAN PAUL

MR. K K DEY
MR V K BAROOAH

MR. A K PURKAYASTHA (R-2)
MR. R C PAUL (R-2)
MR. S SHARMA (R-2)

41 Tr.P.(C)./84/2022

RAJ BORUAH
Versus
MRIDUSMITA BORAH

MR. P K TIWARI
MR H K DAS
MR. A R GOGOI

R SARMAH
MS M KAKOTY

42 Tr.P.(C)./74/2021

RAJ BORUAH
Versus
MRIDUSMITA BORAH

MR. P K TIWARI
MR. A R GOGOI

MR. A K TALUKDAR
MR. A K TALUKDAR
MR. S ISLAM
MR. S ISLAM
R SARMAH
MR J BORAH
MR. K KAKOTI
MS M KAKOTY
MR S I KHAN

WITH
I.A.(Civil)/3351/2022
in Tr.P.(C)./74/2021

MRIDUSMITA BORAH
Versus
RAJ BORUAH

R SARMAH
MS M KAKOTY

MR. P K TIWARI
MR. A R GOGOI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023

9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2027/2021	A K MONDAL ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS	MR. B K DAS M N KHAN	GA, ASSAM
2	WP(C)/6271/2021	ABDUL KHALIL Versus THE STATE OF ASSAM AND 9 ORS	MR. D P BORAH MR P P MEDHI	GA, ASSAM
WITH				
3	WP(C)/3046/2021	LAHKAR LETERI BEEL DEVELOPMENT COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR B KAUSHIK MR H KALITA	GA, ASSAM MR. M NATH (SC,P&RD)
4	WP(C)/5531/2022	M/S MAA MANASHA PRINTERS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, AGRI. DEPARTMENT
5	WP(C)/7257/2022 FIXED	MUKTADIR HUSSAIN CHOUDHURY AND 7 ORS Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, REVENUE
6	WP(C)/8267/2022	BINOD DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	GA, ASSAM
7	WP(C)/261/2023	KALYANI PHOOKAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S KALITA MR. S KAKATI MR P DAS	GA, ASSAM
8	WP(C)/293/2023	MD. SHAHALOM HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	GA, ASSAM
9	WP(C)/298/2023	ABDUR ROB AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B SINHA	GA, ASSAM SC, REVENUE SC, AFDC

10	WP(C)/380/2023 FIXED	RITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. T J MAHANTA (r-7) GA, ASSAM MS. P BHATTACHARYA (r-7) MR. A BORUA (r-7) DY.S.G.I. SC, PCB
11	WP(C)/476/2023 FIXED	ABDUL KHALEK AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A WAHAB MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
12	WP(C)/530/2023 FIXED	CHANDRA KUMAR CHAKMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA	GA, ASSAM MR R DHAR SC, WPT AND BC
13	WP(C)/598/2023 FIXED	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, REVENUE
14	WP(C)/605/2023 FIXED	MUSTAFA AHMED CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
WITH				
15	WP(C)/606/2023	MIA KHAN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
16	WP(C)/612/2023	NARENDRA NATH SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD
17	WP(C)/618/2023	SIPL INFRACON Versus THE NATIONAL HYDRO ELECTRIC POWER CORPORATION PRIVATE LTD. (NHPC) AND 5 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	DY.S.G.I.
18	WP(C)/631/2023	MANJIT TANTI Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N RAHMAN	SC, P AND R.D. GA, ASSAM MR. K KONWAR
19	WP(C)/634/2023	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	
20	WP(C)/637/2023 B/O	NIROMAI BORA AND 9 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR MR A SARANIA	GA, ASSAM DY.S.G.I. SC, NHIDC SC, K A A C
21	WP(C)/648/2023	SHEIKH ABDULLAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
22	WP(C)/659/2023	HIRAN MONI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, REVENUE
23	WP(C)/661/2023	PELE KHEZHIE Versus THE STATE OF ASSAM AND 6 ORS.	MR. D BORAH MS N J DAS	GA, ASSAM SC, NHIDC SC, K A A C
ADMISSION				
24	WP(C)/2533/2021	BASUDEV SAHA Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR B CHOUDHURY MR N K PHUKAN	MR. R MAZUMDAR MR H BEZBARUA MR. N I KHAN SC, TRANSPORT
25	WP(C)/2948/2021 FIXED, WITH LCR	MALA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA SC, REVENUE

26	WP(C)/6279/2021 FIXED	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. K GOSWAMI (R 5) MR. R BORPUJARI (R 2) MR. B J TALUKDAR (R 1, 3, 4) SC, REVENUE ADDL. SR. GA, ASSAM SC, FINANCE
	WITH			
27	WP(C)/6281/2021	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R- 1,3,4) MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-5) MR. R BORPUJARI (SC, FINANCE DEPT., R-2)
28	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
29	WP(C)/2300/2022 FIXED	KAMALA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	S ALI MR. R BARUAH MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
30	WP(C)/2827/2022 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
	WITH			
31	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
32	WP(C)/3263/2022 B/O	UTTAM LAL GUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
33	WP(C)/3551/2022 FIXED	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
34	WP(C)/3556/2022 FIXED	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
35	WP(C)/4831/2022 FIXED	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
36	WP(C)/4987/2022 FIXED	MASARAF ALI CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MR . B MALAKAR	GA, ASSAM SC, REVENUE
37	WP(C)/5305/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	MR D GOGOI, SC, FOREST DEPTT. SC, PWD
38	WP(C)/5669/2022	M/S POWER AND INSTRUMENTATION (GUJ) LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
	WITH			
39	WP(C)/5657/2022	M/S POWER AND INSTRUMENTATION (GUJ) LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
40	WP(C)/6026/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)

41	WITH WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS MR F Z MAZUMDER	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6) GA, ASSAM
42	WP(C)/6031/2022 B/O	ASSAM HATIFANDI UNION Versus THE STATE OF ASSAM AND 2 ORS.		
43	WP(C)/8054/2022 FIXED	SODESH JIDUNG AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM MR R M DAS (R-2, 4 & 6) MR. K GOGOI, ADDL. SR. GA, ASSAM MS N BORDOLOI, SC, REVENUE DEPTT., ASSAM MR. P NAYAK, SC, PWD SC, N C HILLS
44	WP(C)/8080/2022 FIXED	JETHMAL CHORARIA Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	SC, PWD
ORDERS				
45	WP(C)/3063/2020 B/O	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
46	WP(C)/4255/2021 FIXED	ISMAIL HOQUE Versus THE STATE PUBLIC INFORMATION OFFICER AND 3 ORS		GA, ASSAM MR P DEKA (R-4) MR N J KUMAR (R-4) SC, INFORMATION COMMISSION
47	Cont.Cas(C)/536/2022 B/A	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	
48	Cont.Cas(C)/545/2022 FIXED	MONUJ HASNU @ MANOJ HASNU Versus TENZING RONGPI @ TENSING RONGPI	MR. M P CHOUDHURY MS. S KEMPRAI MR. S BATHARI	MR J CHUTIYA
49	WITH Cont.Cas(C)/531/2022	PASING DAULAGUPU @ PASING DAULAGUPHU Versus TENZING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
50	WP(C)/4467/2022 FIXED	PINTU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK Mr. A Baruah	GA, ASSAM
51	WP(C)/8239/2022 FIXED	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM MR P KATAKI (R-4,6) MRS R BEGUM (R-4,6) MRS. M D BORUAH MS. M DEVI (R-4,6)
52	WITH WP(C)/8246/2022	KRISHNA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM MR P KATAKI (R-4,6) MR. J C GOGOI MRS R BEGUM (R-4,6) MR. N GOGOI MRS. M D BORUAH MS. M DEVI (R-4,6) MR B ISLAM
53	WP(C)/8281/2022 FIXED, WITH WP(C)/8736/2019 (D/O)	M/S SARESWAR MEEN SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM

54	WITH WP(C)/8310/2019	M/S. CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR D KALITA MS. A TALUKDAR	GA, ASSAM MS. M BHATTACHARYYA, ADDL. SR. GOVT. ADVOCATE
55	I.A.(Civil)/290/2023 in WP(C)/390/2023	M/S AGAM PHARMACEUTICALS, Versus THE STATE OF ASSAM AND 2 ORS,	MR. M BISWAS MS M DAS	SC, NHM SC, HEALTH
	WITH WP(C)/390/2023	M/S AGAM PHARMACEUTICALS Versus THE STATE OF ASSAM AND 2 ORS	MR. M BISWAS MS M DAS MS A BORDOLOI	SC, NHM SC, HEALTH
56	I.A.(Civil)/294/2023 in WP(C)/3064/2013	M/S AIDEOBARIE TEA ESTATES PRIVATE LIMITED and ANR. Versus THE ASSAM CO-OPERATIVE APEX BANK LIMITED and ANR. B	MR. A K SAHEWALLA MR. A K SAHEWALLA MR.P DEKA	MR. J K GOSWAMI SC, APEX BANK
	WITH WP(C)/3064/2013	M/S AIDEOBARIE TEA ESTATES PRIVATE LIMITED and ANR. Versus THE ASSAM CO-OPERATIVE APEX BANK LIMITED and ANR.	MR.M DUTTA MR.U DUTTA MR.A K SAHEWALLA MR.P DEKA	MR.P N GOSWAMI SC, APEX BANK
HEARING				
57	WP(C)/670/2017 B/O	MADAN MOHAN PATHAK Versus THE UNION OF INDIA and 5 ORS.	MR. K N CHOUDHURY MR.U K NAIR MS U DAS MISS. R R KAKATI MR.N I KHAN MR. P DUTTA	MR.G J SHARMA MR.S NATH(R- 2-5) ASSTT.S.G.I.
58	WP(C)/7326/2018 B/O, WITH SEPARATE AFFIDAVIT FILE	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR. C BARUAH SC, NHAI MR. U K NAIR, SC, NHAI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3496/2021 B/O	DEHING PART 1 FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 8 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM MR. S BORTHAKUR SC, M A C SC. REVENUE
2	WP(C)/615/2023	M/S H.R ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
3	WP(C)/621/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, FOREST
4	WP(C)/628/2023	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
5	WP(C)/630/2023	MAINUDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
6	WP(C)/639/2023	MD IDRISH ALI Versus PUNJAB NATIONAL BANK AND 4 ORS	MR. M U MONDAL MS. N NASRIN MR J I MONDAL MR J ISLAM	MR. A GANGULY SC, PNB
7	WP(C)/640/2023	NOOR AHMED MAZUMDER AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CO OP
8	WP(C)/663/2023	JIABUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM
ADMISSION				
9	WP(C)/3669/2017	HARIDRA BURAGOHAIN Versus THE STATE OF ASSAM and 4 ORS.	MS.M D BORAH MR.J KALITA MR.R R GOGOI MR.K P PATHAK MR.P N G OSWAMI	GA, ASSAM MR.A K SAHEWALLA(R-5)

10	WP(C)/6299/2017	MUN DAS and 39 ORS. Versus THE UNION OF INDIA and 16 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR. S C KEYAL GA, ASSAM(RES- 6,8 -13) MR.G GOSWAMI(Rly.Adv.) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, NHDC (R 16 & 17) SC, RAILWAY MS B CHHETRI ASSTT.S.G.I.(RES-1) SC, FINANCE(RES- 7)
	WITH			
11	WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS Versus THE STATE OF ASSAM AND 9 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA SC, NHDC (R 9, 10) SC, REVENUE (R 1) MS B CHETRI
	WITH			
12	WP(C)/4637/2021	SHAHADAT ALI AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, I W A OF INDIA SC, REVENUE ASSTT.S.G.I.
13	WP(C)/2276/2018	AMZAD ALI MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	MR. B C DAS (R4) MR. S H RAHMAN (R4) MRS. D DAS BARMAN (GA, ASSAM) MR. D A KAIYUM (R4) MR E HUSSAIN (R4)
14	WP(C)/2665/2018 CAVT. NO.0109/2018	M/S. J. P. BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH FOR CAVEATOR MR. N A SINGH MR. M SAHEWALLA
15	WP(C)/4825/2018	TURESWAR SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM MR. R BORPUJARI, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, WATER RESOURCE
16	WP(C)/904/2020 B/O	M/S. STEEL AND GRIP AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	DR B P TODI MR A NATH DR ANKIT TODI MS P AGARWAL	
17	WP(C)/4634/2020 FIXED, WITH WP(C)/7659/2021 (D/O)	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
18	WP(C)/287/2021	NAGESWAR BASUMATARY Versus THE STATE OF ASSAM AND ANR	MD A S AHMED MR. B C CHOUDHURY	GA, ASSAM SC, RELIEF AND REHABILITATION
19	WP(C)/454/2021 FIXED	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MISS. M DAS	GA, ASSAM SC, FINANCE SC, REVENUE
20	WP(C)/783/2021 B/O	M/S DEHING PART-I FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM
21	WP(C)/3358/2021	ANIL KUMAR DAS Versus THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	MR. M BISWAS MR. C K S BARUAH (CGC) MS M DAS
22	WP(C)/3812/2021	ARCHANA MANDAL Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, APDCL
23	WP(C)/4874/2021	KANJILA BARO Versus THE STATE OF ASSAM AND 5 ORS	MR I HAQUE	GA, ASSAM SC, BTC SC, FINANCE SC, REVENUE
24	WP(C)/6596/2021 B/O	M/S DEHING PART -I FISHERY CO OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 7 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM SC, M A C
	WITH			
25	WP(C)/3434/2022	M/S DEHING PART-I FISHERY CO- OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK	GA, ASSAM
	WITH			
26	WP(C)/4652/2022	M/S DEHING PART-I FISHERY COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	GA, ASSAM SC, M A C

27	WP(C)/7101/2021	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
28	WP(C)/2498/2022	RADIANT ENGINEERING COMPANY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MR. B J TALUKDAR (R4) MR. K BAISHYA (R4) MS P DEVI (R4)
	WITH I.A.(Civil)/3155/2022 in WP(C)/2498/2022	THE MARIANI MUNICIPAL BOARD Versus RADIANT ENGINEERING COMPANY AND ANR F	MR. B J TALUKDAR MR. K BAISHYA MS P DEVI	MR. P J SAIKIA, SR. ADV MR. R S MISHRA
29	WP(C)/4909/2022	SAHJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE
30	WP(C)/4962/2022	PRADYUT BARUA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1)
31	WP(C)/6551/2022 CAVT. NO.11592/022,	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM MR. M S MONDAL	MR. A F N U MOLLAH MR J ABEDIN (R8, R9, R12, R14) SC, P AND R.D. GA, ASSAM MR H DAS (r-4,16,17) MR. K I MAZUMDER (R8, R9, R12, R14) FOR CAVEATOR
	WITH I.A.(Civil)/3273/2022 in WP(C)/6551/2022	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM	MR. A F N U MOLLAH SC, P AND R.D.
32	WP(C)/7616/2022 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, P AND R.D. GA, ASSAM MR. H ALI (R8, R9) B BARMAN (R8, R9)
33	WP(C)/7986/2022 CAVT. NO.14112022,117800013972022,117800011732022,117800011242/022,	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 15 ORS	MR S MUKTAR G UDDIN MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (R-8 TO 16) MS. S B CHOUDHURY (R-8 TO 16) MR. S K DAS (R-8 TO 16) MR. S K DAS (R-8 TO 16)

BAIL HEARING (BA)

34	Bail Appln./340/2023	ABDUS SUBUR CHOUDHURY Versus THE STATE OF ASSAM	MR S A BARBHUYAN M U BARBHUYAN	PP, ASSAM
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ORDERS

35	WP(C)/943/2021 FIXED	NAZIMA AKTER SIRAJI Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. A K SAIKIA MS. A LALA (R-8,9,11 TO 15)
36	WP(C)/2760/2021	AMZAD ALI AND ANR Versus THE GOVT OF ASSAM AND 7 ORS	MR. R ALI MR GIAS MR M Z SHAH MR M Z SHAH MS. S CHAKRABORTY	SC, PNRD GA, ASSAM
37	I.A.(Civil)/3861/2022 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA Versus AMAR CHAND BAKLIWAL .	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
	WITH Cont.Cas(C)/603/2019	SUMATI KUMAR SURANA AND ANR. Versus AMAR CHAND BAKLIWAL	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	

WITH
I.A.(Civil)/3862/2022
in Cont.Cas(C)/603/2019

ON THE DEATH OF SUMATI KR SURANA MR S SANCHETI
HIS LEGAL HEIR RAHUL KUMAR SURANA

		Versus AMAR CHAND BAKLIWAL.		
38	WP(C)/4826/2022	KINA RAM BORO	MR. J LASKAR	SC, BTC
		Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. -H		
39	WP(C)/5409/2022 FIXED	BANI KANTA GAYARY	MR. B DEKA MR. D DEKA	GA, ASSAM MS. M MEDHI (R9) MR R SARKAR (R9) SC, BTC
		Versus BODOLAND TERRITORIAL COUNCIL(BTC) AND 8 ORS		
40	WP(C)/7131/2022	ATOWAR RAHMAN	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
		Versus THE UNION OF INDIA AND 5 ORS		
41	WP(C)/7889/2022	KARUNA DEURY	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
		Versus THE STATE OF ASSAM AND 6 ORS		
42	MC/10/2023 IN WP(C)/598/2013 (D/O), WITH MC/407/2015 (D/O) in WP(C)/598/2013	PRONAB ADHYAPAK	SC, CO OP MRP BHARDWAJ	GA, ASSAM
		Versus THE STATE OF ASSAM AND 4 ORS.		
43	WP(C)/72/2023	YAJEN NYICYOR	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
44	WP(C)/75/2023	YOMLAR BUCHI	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
45	WP(C)/79/2023	YAME HALE	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
46	WP(C)/81/2023	GEMNYA NYICYOR	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
47	WP(C)/82/2023	TAPU NYICYOR	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
48	WP(C)/85/2023	TARI HAI	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
49	WP(C)/86/2023	TAJEN HAI	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
50	WP(C)/89/2023	GEMJUM NYICYOR	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
51	WP(C)/91/2023	TARI DASI	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		
52	WP(C)/98/2023	TABIN DAKPE	MR. M PERTIN	GA, AP MR. D KAMDUK
		Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS		

53	WP(C)/100/2023	GOKIR NASI Versus THE NATIONAL HYDRO POWER CORPORATION AND 3 ORS	MR. M PERTIN	GA, AP MR. D KAMDUK
54	I.A.(Civil)/295/2023 in WP(C)/764/2020	RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	MS. B S GOYAL SC, PNRD GA, ASSAM MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI
	WITH WP(C)/764/2020	RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR H R A CHOUDHURY MR. K N CHOUDHURY MR. R M DEKA MR. M HOQUE MR. M A CHOUDHURY (P-2) MS R DEKA	MS. B S GOYAL (R-10) SC, PNRD GA, ASSAM MR. A J HAZARIKA (R-10) MS. N RAJMEDHI (R-10) MS. P N SUMI (R-10)

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
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10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I AND WILL CONTINUE
TILL SITTING OF DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE A.M. BUJOR BARUA
AND HIS LORDSHIP AND WILL SIT AGAIN AFTER
RISING OF THE SAID BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3553/2021 FIXED	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
2	WP(C)/622/2023	RWIRUP MUCHAHARY Versus THE STATE OF ASSAM AND 3 ORS	MR A NATH MS S AGARWAL	SC, FINANCE AND TAXATION
ADMISSION				
3	WP(C)/1762/2017 FIXED	M/S. ABHIJIT INTERNATIONAL and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
WITH				
4	WP(C)/1771/2017	M/S. THE EASTERN ENTERPRISE and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, TAXES SC, EXCISE DEPTT.
WITH				
5	WP(C)/1838/2017	KDC BONDED WAREHOUSE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	SC, TAXES SC, EXCISE DEPTT.
WITH				
6	WP(C)/1873/2017	RADIANT MANUFACTURES PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.J CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA	GA, ASSAM SC, EXCISE DEPTT. SC, TAXES
WITH				
7	WP(C)/2567/2017	SANJAY SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
WITH				
8	WP(C)/2591/2017	RAMKRISHNA ROY Versus THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	GA, ASSAM MR.P N GOSWAMI

9	WITH WP(C)/2780/2017	KAMALESH SINGH Versus THE STATE OF ASSAM and 3 ORS.	MR. K K DUTTA MR.A DEKA	MR.K PHUKAN MR.P N GOSWAMI
10	WITH WP(C)/3070/2017	M/S. J.C. BUSINESS PVT. LTD and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.M DAS MR.K CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
11	WITH WP(C)/3962/2017	M/S. MID ASSAM BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MR. K CHOUDHURY	GA, ASSAM SC, FINANCE SC, EXCISE DEPTT.
12	WITH WP(C)/4915/2017	M/S. FLAMINGO BREWERIES PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
13	WITH WP(C)/4921/2017	RAFIQUL ISLAM Versus THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
14	WITH WP(C)/4922/2017	KANU MOZINDER BARUAH Versus THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	
15	WITH WP(C)/4923/2017	M/S. BORGHAIN ENTERPRISE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
16	WITH WP(C)/4924/2017	M/S. MARUTI NANDAN BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
17	WITH WP(C)/5036/2017	M/S SUBHALAKHI BONDED WAREHOUSE PVT. LTD and ANR Versus THE STATE OF ASSAM AND 3 ORS	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
18	WITH WP(C)/5048/2017	M/S. S.B.BONDED WAREHOUSE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRB KAUSHIK MS.A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
19	WITH WP(C)/5174/2017	M/S. UNION BONDED WAREHOUSE and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
20	WITH WP(C)/5514/2017	M/S. BARAK WAREHOUSE PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR B KAUSHIK MS. A KAPINJAL	GA, ASSAM SC, EXCISE DEPTT.
21	WITH WP(C)/2290/2018	SARTHE RONGPI Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	GA, ASSAM SC, EXCISE DEPTT.
22	WITH WP(C)/3416/2018	ROHINI BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.

23	WITH WP(C)/3025/2020	SANJEEV KUMAR CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	SC, EXCISE DEPTT.
24	WP(C)/1112/2020	M/S BARAK COMMUNICATION Versus THE UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR. S C KEYAL ASSTT.S.G.I.
25	WP(C)/1150/2020	ASSAM BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD Versus UNION OF INDIA AND 5 ORS.	MS M HAZARIKA MS. S KHOUND	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR H GUPTA, ASSTT.S.G.I. SC, INCOME TAX
26	WP(C)/3018/2020	M/S. RONAK CONSTRUCTION Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I
27	WP(C)/4096/2020	M/S. BHARAT ELECTRONICS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	MR. P J SAIKIA (R4) MR. R S MISHRA (R4) MR K J SAIKIA (R4) SC, TAXES
28	WP(C)/4150/2020	HANSRAJ BAMALWA (HUF) Versus THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	SC, INCOME TAX
29	WP(C)/5355/2020	M/S VETERAN FACILITY MANAGEMENT SERVICES PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, CENTRAL EXCISE

ORDERS

30	I.A.(Civil)/219/2023 FIXED in WP(C)/115/2023 WITH WP(C)/115/2023	PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR R SHARMA	SC, FINANCE
		PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR R SHARMA	SC, FINANCE AND TAXATION

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
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12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023

17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./383/2023	TARUN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
2	Bail Appln./438/2023	ATAULLAH AND ANR Versus THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
3	Bail Appln./439/2023	ZAHEER HUSAIN MAHADI @ JAHID HUSSAIN MEHDI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./1335/2022 WITH LCR 2 FILES, FIXED	PREM NATH BHAGAT Versus THE STATE OF ASSAM AND ANR	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	PP, ASSAM
5	Crl.Pet./21/2023	JAHANGIR ALOM Versus THE STATE OF ASSAM	MD H R AHMED MR S ISLAM MD S A MONDAL	PP, ASSAM
6	Crl.Rev.P./25/2023	BS NARGIS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
7	Crl.Rev.P./31/2023	MD NURUL AHMED Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8	Crl.Rev.P./47/2023	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN	PP, ASSAM
9	Crl.Pet./94/2023	ABDUL BASIT AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
10	Crl.Pet./111/2023	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	
11	Crl.Pet./112/2023	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	

12	AB/352/2023	JITU KUMAR LAHAN Versus THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA S. M. ZINNA	PP, ASSAM
13	AB/361/2023	BHABA KRISHNA BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
14	AB/366/2023	ANIMESH GOSWAMI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
15	AB/370/2023	TRIDIP RABHA AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	PP, ASSAM
16	AB/371/2023	MRIDUL KUMAR AND 3 ORS. Versus THE STATE OF ASSAM.	MR N ISLAM	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./1247/2018 WITH LCR 1 FILE	RAKESH G. MOMIN Versus THE STATE OF ASSAM AND ANR	MR. U HAZARIKA MRS R DEKA MS. T SOM MR H DAS	MR. B D DEKA (OP2) MR. M DAS (OP2) N CHAUDHURY (OP2) PP, ASSAM
18	Crl.Pet./788/2019	PRANKRISHNA DEBNATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K K DUTTA	MS P TALUKDAR PP, ASSAM
19	Tr.P.(Crl.)/19/2020	ABHIJIT MANDAL AND 3 ORS. Versus SMTI JUSHNA MANDAL	MR G BORDOLOI	MR P BURAGOHAIN MR S C DAS
20	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MD S HOQUE MR S H SIKDAR MS. K JAIN S YESMIN	MR. D SHARMA MR. P GOSWAMI S BORA
WITH				
21	CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. B D DEKA MR S H SIKDAR N CHAUDHURY S YESMIN MR A BHATRA
WITH				
	I.A.(Civil)/1551/2021 in CRP/45/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
22	Crl.Pet./493/2021	BODHADITYA DAS AND 3 ORS. Versus NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
23	Crl.Pet./369/2022 WITH LCR 1 FILE	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA MR S N KRISHNATRAYA MR R YASIN MR R YASIN PP, ASSAM
WITH				
	I.A.(Crl.)/733/2022 in Crl.Pet./369/2022	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. S N KRISHNATRAYA	PP, ASSAM
24	Crl.Rev.P./566/2022 WITH LCR 1 FILE	JESMIN SULTANA BARBHUYAN Versus SAMSUL ALAM	G UDDIN MS. P ADHIKARI MR A K AZAD	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN
25	Crl.Pet./1100/2022 WITH LCR 2 FILES	BINAY KRISNA PAUL Versus THE STATE OF ASSAM AND ANR	MR. N C DAS MR. M DUTTA	MR. A K GUPTA (r-2) MR H J TAMULI (r-2) MR D KALITA (r-2) PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./256/2023 WITH LCR, FIXED	MD JAMIR AHMED@JUNTI ALI@JUN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
27	Bail Appln./282/2023 FIXED	RITUPON THENGAL Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
BAIL HEARING				
28	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
29	AB/2702/2022 FIXED	SANTANU KUMAR SARMA @ SANTANU KUMAR SARMAH Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
30	AB/2772/2022 FIXED	SITARAM PEGU Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
31	AB/3322/2022 FIXED	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
32	AB/3561/2022 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
33	AB/3690/2022 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
34	AB/3744/2022 FIXED	NABAJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
35	AB/3784/2022 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
36	AB/3842/2022 FIXED	DR ROHINI KANTA SARMA @ DR ROHINI SARMAH AND ANR Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
37	AB/112/2023 FIXED	ATUL BORAH Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
38	AB/115/2023 FIXED	SANOWAR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
39	AB/177/2023 FIXED	NAYAN DEKA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
40	AB/236/2023 FIXED	NURUL HUSSAIN Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
41	AB/241/2023 FIXED	SAINUL HOQUE Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM

ORDERS

42	CrI.A./243/2019 WITH OFFICE NOTE, LCR 2 FILES, FIXED	GUPTA HARDWARE PRIVATE LIMITED Versus SRI SHYAMAL NARAYAN DEV	MR. C S RAY MS N H BEGUM	
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43	Review.Pet./113/2021 CRP(IO)/77/2019 (D/O)	BABULAL SURANA Versus MEENA PAUL AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. R CHOUDHURY MS. S K NARGIS (r-1,2) MR N RAHMAN MS F N ZAMAN MS. A MESEN (r-1,2) MS J BEGUM (r-1,2)
44	Review.Pet./100/2022 MACApp./526/2017 (D/O)	JAHURA KHATOON AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. B J GHOSH MISS. M DAS MD. S ISLAM MR. M DEKA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
45	I.A.(CrI.)/130/2022 B/O in CrI.Rev.P./10255/2021	NARESWAR NATH AND 3 ORS Versus KHANJANA DEVI	MS. S NAZNEEN MR. K M HASSAN	MR. N N JHA MR. A C RAY MR. M UDDIN MS M SAHOO
	WITH CrI.Rev.P./10255/2021 (Filing Number)	NARESWAR NATH AND 3 ORS Versus KHANJANA DEVI (A)	MS. S NAZNEEN	
46	CrI.A./186/2022 WITH OFFICE NOTE, LCR 3 FILES	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/440/2022 in CrI.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
47	CrI.Rev.P./400/2022 B/O	WAZ UDDIN Versus SANIARA KHATUN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
48	CrI.Pet./715/2022 WITH LCR 4 FILES	NIMSHA KHAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D KALITA	PP, ASSAM
	WITH			
49	CrI.Pet./716/2022	IMTAJ KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D KALITA	PP, ASSAM
50	I.A.(CrI.)/779/2022 in CrI.Rev.P./9959/2022	MOINUL HOQUE LASKAR Versus STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	MS N GUPTA (R-2) PP, ASSAM
	WITH CrI.Rev.P./9959/2022 (Filing Number)	MOINUL HOQUE LASKAR Versus STATE OF ASSAM AND ANR. (B)	MR. JUNM LASKAR	
51	CrI.Pet./891/2022	MD. FARIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
52	CrI.Pet./1210/2022 B/O	SULZAR HUSSAIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
53	CrI.Pet./1300/2022 B/O	ARUNDHATI CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B P SINHA	PP, ASSAM
		<u>STAY MATTERS</u>		
54	CrI.Pet./1004/2022	SUPRIO GHOSE @ SUPRIYO GHOSH Versus THE STATE OF ASSAM AND ANR.	MR S A SIKDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
6)	MR. I ALAM	01-02-2023	To	08-02-2023
7)	MR. B BARMAN	23-02-2023	To	28-02-2023
8)	MR I HASSAN	02-02-2023	To	10-02-2023
9)	MR. A GANGULY	01-02-2023	To	17-02-2023
10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.66-128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/613/2023	SANJAY BARMAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	SC, ELEM. EDU
2	WP(C)/623/2023	NIRMAL JYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS K BASUMATARY MR R K SAHA	SC, P AND R.D. SC, AG SC, AGRI. DEPARTMENT
3	WP(C)/624/2023	SHALEMA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN	SC, ELEM. EDU
4	WP(C)/626/2023	PREMANANDA RAY AND 119 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
5	WP(C)/627/2023	NUR BANU BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG SC, WATER RESOURCE SC, FINANCE
6	WP(C)/633/2023	MAMATA GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, ELEM. EDU
7	WP(C)/635/2023	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
8	WP(C)/638/2023	MONOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, FOREST
9	WP(C)/651/2023	PARAMHANS TRIPATHI Versus THE UNION OF INDIA AND 4 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	DY.S.G.I.
10	WP(C)/655/2023	SMTI SARMILA SAHANI Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D PATHAK	SC, AG SC, EXCISE DEPTT. SC, DIMA HASAO

11	WP(C)/657/2023	MEHBUBA AKTAR MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/660/2023	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	SC, EDU SC, FINANCE
13	WP(C)/662/2023	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/277/2023 in WP(C)/229/2021	AKBARUN NESSA, Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	SC, APDCL
	WITH WP(C)/229/2021	AKBARUN NESSA Versus THE ASSAM STATE ELECTRICITY BOARD AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	SC, APDCL
15	I.A.(Civil)/301/2023 in WP(C)/2509/2021	BHARATI DEVI, Versus THE STATE OF ASSAM AND 5 OR	DR. B AHMED MR. A K AZAD SC, FINANCE DEPTT.	SC, HIGHER EDU
	WITH WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
	WITH			
16	Cont.Cas(C)/502/2022	SMT. BHARATI DEVI Versus M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA (r-3,5) MR. K GOGOI (r-3,5) MR S DAS (r-3,5)
<u>ADMISSION</u>				
17	WP(C)/3666/2014	SMTI GITA KALITA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A DHAR MR K K DAS	SC, EDU SC, FINANCE
18	WP(C)/3329/2016 FIXED	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
	WITH			
19	WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
	WITH			
20	WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
21	WP(C)/4740/2016	DR. TRAILOKYA NATH SALOI Versus THE STATE OF ASSAM AND 3 ORS	MR.N DEKA MR.M GOGOI	MR.G N SAHEWALLAR- 3and4 MR.A CHETIA(R- 3&4) SC, HIGHER EDUCATION MD.ASLAM(R- 3&4)
22	WP(C)/5848/2016	SMTI ANIMA HATIBORUAH and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	MS.A VERMA SC, ELEMENTARY EDUCATION SC, FINANCE
23	WP(C)/8327/2018	ON THE DEATH OF JOYDIP DUTTA CHOUDHURY, HIS LEGAL HEIR Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR M HOQUE	SC, ELEM. EDU
24	WP(C)/1716/2019	MALA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, EDU SC, FINANCE

25	WP(C)/6243/2019	MONJURI SINHA @ MANJURI SINHA @ MANJURI SINGH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B P SINHA MR. S K SINHA	GA, ASSAM SC, AG SC, FINANCE DEPTT.
26	WP(C)/1292/2020	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, HIGHER EDU
27	WP(C)/3631/2020	ON THE DEATH OF AMAR ALI SARKAR, HIS WIFE AMBIA KHATUN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS. P CHAKRABORTY	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
28	WP(C)/4436/2020 FIXED	PRABIN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C DAS MR P BURAGOHAIN	SC, SEC. EDU. GA, ASSAM SC, AG MR. N DEKA MR. R HAZARIKA (R7) SC, FINANCE SC, I O C
29	WP(C)/5013/2020	SRIMATI ARUNIMA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
30	WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
31	WP(C)/8423/2019	AJOY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
32	WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
33	WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
34	WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
35	WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
36	WP(C)/9198/2019	OM BAHADUR CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
	WITH			
37	WP(C)/9377/2019	SRI APURBAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
38	WP(C)/9388/2019	SRI NABAJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	WITH			
39	WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
	WITH			
40	WP(C)/2315/2020	PRADIP BORGHAIN AND 91 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH

41	WP(C)/5813/2021	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
42	WP(C)/6201/2021	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
43	WP(C)/7104/2021 B/O	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR. P TELI	GA, ASSAM MR R DHAR (R-1 to 5) SC, REVENUE
44	WP(C)/524/2022 FIXED	SMTI NISHAMONI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR. D GOGOI	SC, SEC. EDU.
45	WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	WITH I.A.(Civil)/1487/2022 in WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
46	WP(C)/2303/2022 B/O	DIPTIMONI SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	WP(C)/2700/2022	AMINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MR. S A B KHABIR	SC, AG MR. S K MEDHI (r-4) SC, PWD SC, FINANCE
48	WP(C)/3139/2022	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
49	WP(C)/3447/2022	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE
50	WP(C)/3999/2022 FIXED	SWAPNA KHANOM AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. A K TALUKDAR MR. S ISLAM	GA, ASSAM SC, AG MR H R CHOUDHURY (r-11,12) S. TALUKDAR SC, FINANCE
51	WP(C)/5483/2022 B/O	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
52	WP(C)/6327/2022 B/O	MOFIQUDDIN AHMED HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM SC, AG SC, FOREST
53	WP(C)/6708/2022	ABHIRAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR F KHAN (r-7) M. GLORY (r-7) Q. KIBA (r-7) SC, REVENUE SC, BTC
54	WP(C)/7768/2022 B/O	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
55	WP(C)/215/2023 FIXED	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
		ORDERS		
56	Review.Pet./132/2022 WITH WP(C)/7263/2015 (D/O)	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST

57	Review.Pet./175/2022 WITH WP(C)/6721/2018 (D/O), WITH WP(C)/4733/2018(D/O), WITH CAVT./654/218(D/O), WITH CAVT./1046/2018(D/O), WITH WP(C)/3186/2013(D/O)	MD. ABDUL KADIR Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. U K DAS MS. B D SARMAH MR. I DAS MS S SHARMA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
58	WP(C)/6246/2022	MANAB DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	MR D KALITA (R-3,5,6) MR. D NATH (R-3,5,6) SC, EDU
59	WP(C)/7563/2022 B/O	SMT. SHARMILA ROY DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS R DEKA MS K PHUKAN	SC, HIGHER EDU SC, AG
60	I.A.(Civil)/243/2023 WITH CRP/76/2014 (D/O) in CRP/76/2014 WITH MC/8/2023	BIMAL CHANDRA SAHA and 4 ORS. Versus SMTI RENUBALA SAHA and 25 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	
61	WP(C)/489/2023 FIXED	BIMAL CHANDRA SAHA and 4 ORS. Versus SMTI RENUBALA SAHA and 25 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	
61	WP(C)/489/2023 FIXED	ABOU SUFIYAN SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, SEC. EDU. SC, SSA

STAY MATTERS

62	WP(C)/4600/2022	MANORANJAN BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS	MR. R N D SARMA MR. A DHAR MD F FARIDI	SC, SEC. EDU. GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
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18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./431/2023	SHANKAR CH. MALAKAR @ SANKAR CH. MALAKAR AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
2	Bail Appln./432/2023	MOUSUMI MISHRA Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
3	Bail Appln./440/2023	PRADEEP KUMAR KHILLAR @ KHILAR Versus THE STATE OF ASSAM	MR A TEWARI MS. D SHARMA MS. M BAISHYA	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./23/2023 FIXED	JENIFA KHATUN AND ANR Versus THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN R I MONDAL	PP, ASSAM
5	Crl.Pet./109/2023	MD. TUTA MIYA Versus THE STATE OF ASSAM	MR P CHOUDHURY MR K SAIKIA MS P SAIKIA	PP, ASSAM
6	Crl.Pet./110/2023	MUSADDAR ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S RANA	PP, ASSAM
7	AB/350/2023	ALTAP HUSSAIN Versus THE STATE OF ASSAM	MR. A GONI MRS M BARMAN	PP, ASSAM
8	AB/351/2023	ALAL UDDIN CHOUDHURY@ ALAL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER MS. P ADHIKARI	PP, ASSAM
9	AB/355/2023	NIPU DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
10	AB/358/2023	FAIJUL ALI Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM

11	AB/360/2023	DWIJENDRA NATH DEKA @ DWIJEN DEKA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. R BARTHAKUR	PP, ASSAM
12	AB/364/2023	MANJITA MAHANTA@MANJITA MAHANTA BORA AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR D MAHANTA	PP, ASSAM
13	AB/365/2023	BIDYUT PATOWARY Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
ADMISSION				
14	Crl.Pet./170/2020 WITH LCR	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. N K KALITA (R2) MR. S DUTTA (R-2) MR D DEKA (R-2) PP, ASSAM
15	Crl.Pet./305/2020 B/O	ICICI BANK LTD. AND 3 ORS. Versus NIPAN DAS	Mukesh Sharma MR. J BHARALI	MR. D K BAGCHI
16	Crl.Pet./335/2022	NATWARLAL AGARWAL AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. A K BHUYAN (r-2,3) MS. N CHOUDHURY (r-2,3) MR. M BORAH (r-2,3) MR. A KHOUND(r-2,3) MS B BORA (r-2,3) MR. H DAS (r-4 to 5) MR A TALUKDAR (r-2,3) MR I Y ALI PP, ASSAM
17	Crl.Rev.P./456/2022 B/O	TANMAY NATH Versus SMT. SUNITA ADHIKARY	MR D TALUKDAR MR P CHOUDHURY	MR. M U MONDAL MD. I H KHAN MR K ISLAM
18	Crl.Pet./533/2022 WITH LCR 2 FILES, B/O	SURENDER PAL SINGH Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MD A ALI M M ZAMAN	MR. B DEKA (R-2) MR. P JAIN (R-2) MR. D DEKA (R-2) PP, ASSAM
19	Crl.Pet./618/2022	GOURISH NAIDING Versus THE STATE OF ASSAM AND ANR	MR. M MAHANTA MR. P K MUNIR MR. A GAYAN	N K NEOG (R-2) MR. M DAS (R-2) PP, ASSAM
20	Crl.Pet./627/2022 WITH LCR 1 FILE, FIXED	JABED ALI MONDAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR H R A CHOUDHURY (R2) MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
21	Crl.A./31/2023	RAHIN BANIKYA Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
	WITH I.A.(Crl.)/75/2023 in Crl.A./31/2023	RAHIN BANIKYA Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
22	Crl.A./32/2023	KARNA PEGU Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
	WITH I.A.(Crl.)/76/2023 in Crl.A./32/2023	KARNA PEGU Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM

BAIL HEARING (BA)

23	Bail Appln./3335/2022 WITH LCR	AFJAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
24	Bail Appln./3499/2022 WITH LCR	NOMSER ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
25	Bail Appln./3667/2022 FIXED	RAHIM ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
26	Bail Appln./129/2023	MD FAJIR ALI Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
27	Bail Appln./207/2023 WITH LCR, FIXED	ABDUL JABBAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
28	Bail Appln./272/2023 FIXED	RUPANJALI MOHAN AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
29	Bail Appln./304/2023 FIXED	SWAPAN SARKAR AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

BAIL HEARING

30	AB/1987/2022 WITH OFFICE NOTE	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
31	AB/1988/2022 WITH OFFICE NOTE, LCR FILES AND CASE DIARY	DR. SHOBHANA NAYAK RAO AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
32	AB/3272/2022 FIXED	EBAIDUL HOQUE CHOWDHURY AND 10 ORS Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
33	AB/3287/2022 FIXED	MOZIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
34	AB/3507/2022 FIXED	HIMAN KAKATI Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
35	AB/3625/2022 WITH OFFICE NOTE	ABUL KALAM Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
36	WITH Crl.Pet./868/2022	ABUL KALAM Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
37	AB/3635/2022 FIXED	HAJRAT ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
38	AB/3724/2022 FIXED	PARAMBAL DAS Versus THE STATE OF ASSAM	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
39	AB/3755/2022 FIXED	MD MEHTAJUL@BABLU@MAHATAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
40	AB/3838/2022 FIXED	SUDIP SARKAR Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	
41	AB/6/2023 FIXED	LAKHINDHAR DAIMARI AND 3 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM

42	AB/28/2023 FIXED	REKIBUDDIN AHMED @ RIKIB ALI Versus THE STATE OF ASSAM	MR. R RAHMAN MS F RAHMAN	PP, ASSAM
43	AB/36/2023 FIXED	MD RAFIT ALI Versus THE STATE OF ASSAM	MR A K AHMED	PP, ASSAM
44	AB/50/2023 FIXED	SANJIT SARKAR (BURA) AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
45	AB/58/2023 FIXED	ADURI DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
46	AB/157/2023 FIXED	PRANTOSH GOGOI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
47	AB/212/2023 FIXED	EMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
48	AB/219/2023 FIXED	BARUN TALUKDER Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM

ORDERS

49	CrI.Pet./376/2021 WITH LCR 1 FILE, B/O	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
50	CrI.Pet./1143/2022	SANKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA	PP, ASSAM

HEARING

51	CrI.Pet./766/2022 WITH LCR 1 FILE, B/O	SIDHARU MUCHAHARY Versus SAMBHU CHARAN BARMAN	MR G BAISHYA MD. A HASSAN MS. P DAS	MR. M U MAHMUD (r-1) MRS. M SAIKIA (r-1) MR S H MAHMUD (r-1)
52	I.A.(CrI.)/815/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./344/2022 WITH CrI.A./344/2022	HASHEM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. HASHEM ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD BASANTI CHETIA MR S H MAHMUD MR S ISLAM MR. M U MAHMUD BASANTI CHETIA MR S H MAHMUD MR S ISLAM	PP, ASSAM PP, ASSAM

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3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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